

have been possible under the aforesaid arrangements, a new scheme has been recently included in the Seventh Plan of Doordarshan for purchase of additional transmitters for installation at these places.

[English]

#### Incentives to NRIs for setting up Industries

6854. SHRI MOHANBHAI PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Non-Resident Indians who applied for issuing licences for establishing industrial units in India during the years 1985-86, 1986-87 and 1987-88; and

(b) the details of incentives being given to the Non-Resident Indians for setting up their units in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The number of industrial licence applications received from the non-resident Indians during the last three years is as follows :—

1985	—	156
1986	—	98
1987	—	69

(b) Following incentives are being given to the non-resident Indians for setting up their units in the country :

(i) For setting up new industrial units in India, the non-resident Indians are given benefits of repatriation of capital invested and the income earned thereon to the extent of 40% of the total paid-up capital of the project.

(ii) In case of priority industries, the benefit of repatriation on capital invested and the income earned

thereon is allowed to the extent of 74% of the total paid-up capital of the project.

(iii) In case of non-priority Industries also, the benefit of repatriation on capital and the income earned thereon is admissible to the extent of 74% provided the proposed unit undertakes an export obligation of 60% (75% in respect of items reserved for Small Scale Sector).

(iv) The non-resident Indians have also been given certain facilities for import of Capital Goods, components and raw materials etc., for setting up industrial units, as per the provisions of import Policy for 1988-91.

(v) For expeditious clearance of applications for industrial approvals from the NRIs, Special Approval Committee (NRI) has been constituted, which provides a single window service to the NRIs in the matter of grant of industrial approvals.

#### Manufacture of Electric Typewriters

6855. SHRI MOHANBHAI PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the companies which are manufacturing Electric Typewriters;

(b) the number of typewriters manufactured by each company annually;

(c) whether it is a fact that electric typewriters are being imported;

(d) if so, the number of such typewriters imported annually;

(e) the price of the indigenous electric typewriter as compared to the imported ones; and

(f) The steps being taken by Government to develop this industry by issuing more licence for establishing Electric Typewriter Industrial Units in the country ?